

गृह मंत्रालय में राज्य मंत्री (श्री पी. वेंकटसुब्बया) : (क) और (ख) जी हाँ, श्रीमान। अधिकांश राज्य सरकारों ने स्वतंत्रता सेनानियों को पेंशन देने के लिए अपनी ही योजनाएं बनाई हैं और यह केन्द्रीय पेंशन के अतिरिक्त है। मध्य प्रदेश की ऐसी एक योजना है।

(ग) प्रश्न नहीं उठता।

(घ) अब तक मध्य प्रदेश के 2,908 व्यक्तियों को केन्द्रीय योजना के अन्तर्गत सम्मान पेंशन स्वीकृत की गई है। इनमें से मध्य प्रदेश सरकार से पेंशन प्राप्त कर रहे व्यक्तियों की संख्या के संबंध में भारत सरकार के पास कोई सूचना नहीं है।

Setting up of Commissions

2854. SHRI M. M. LAWRENCE :

SHRI MANOHAR LAL
SAINI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many Commissions were appointed in the year 1980, 1981 and 1982 by different Ministries;

(b) what are their details;

(c) how many commissions have submitted their reports and how many reports of those commissions were published; and

(d) whether the copies thereof will be laid on the Table of the House?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) to (d). The information is being collected and will be laid on the Table of the House.

Arrests under National Security Act

2855. SHRI CHITTA BASU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the detention orders issued and executed under the National Security Act during 1982 State-wise; and

(b) the number of trade unionists and political activists arrested under the law?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) and (b). The information is being collected and will be laid on the Table of the House.

Setting up of Vijaynagar Steel Plant

2856. SHRI K. A. RAJAN: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether for establishing a long over due steel plant in Karnataka Vijaynagar Steel Ltd. has been set up in December, 1982;

(b) if so, the details thereof;

(c) whether foundation stone of the steel plant at Vijaynagar was laid in 1971;

(d) if so, the reasons for the delay in setting up a Company so late; and

(e) whether the new Company was set up after the Election Commission had announced the election schedule for Karnataka Assembly elections?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL AND MINES (SHRI N. K. P. SALVE): (a) and (b). A company Vijaynagar Steel Limited has been incorporated in December, 1982 with its registered office at Bangalore and with an authorised capital of Rs. 200 crores.

(c) The site was inaugurated on 14th November, 1971.

(d) Various techno-economic aspects of the proposal, particularly in view of the developments in the field of steel